NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/217, 218, 219/CAA/2017

NAME OF THE TRANSFEROR

: CHERRY INTERNATIONAL TRADING PVT LTD

NAME OF THE TRANSFEROR

: MEGAPRO INVESTEMENTS PVT LTD

NAME OF THE TRANSFERRE

: XS REAL PROPERTIES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

RIMANIVAMAN AR FOR DZ

ORDER

Counsel for the Applicant present. Representative of the Official Liquidator present. It has been submitted that the reports of the Official Liquidator and RD have not been filed. The Applicant prayed for order to make advertisement in the newspaper in relation to the hearing of the petition. The Applicant is directed to issue notice for hearing of the petition in the newspaper one in English and another in vernacular preferably in the same newspapers in which the earlier notice was issued having not less than 10 days before the next date of hearing of the petition. Put up on 19.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk